(f) Statioary Post Offices and mail offices established in the various cities/towns adequately cater to the postal requirements of te people. There is no special justification for introducing more mobile post offices which involve substantial initial investment as well as operating costs.

Development of Jowar Crop in Maharashtra

10366. SHRI YASHWANTRAO PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a development programme for the crop of Jowar was undetaken in Maharashtra in 1989-90; and

(b) if so, the details thereof and its effect on the production?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b). For the development of Jowar in Maharashtra "minikit programme" was implemented in 1989-90. Under this programme 1.38 lakh seed minikits of location specific High Yielding Varieities/hybrids were distrib-

uted to the farmers. The implementation of Jowar minikit programme has been useful in increasing the coverage of area under High Yielding Varieities/hybrids. The production of Jowar in Maharashtra during 1989-90, in likely to exceed the prooduction level of 1988-89.

Number of Pensions Killed/Injured and Kidnapped by Terrorists in Jammu & Kashmir

10367. SHRI KAMAL CHAUDHRY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of civilians, police, Milary and para-military personnels killed, injured and kidnapped by terrorists and anti-national elements in Jammu and Kashmir during the months of March and April, 1990, month-wise; and

(b) the number of terrorists and anti-national elements arrested and killed during the same period, month-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) The details are as under:

Category of Persons killed	March 1990	April 1990
1	2	3
Civilian	29	33
Police	8	4
Military	—	—
Para-military	3	2

While in March 1990 seven civilians were kidnapped, in April, 1990, 13 civilians and two policenmen have been kidnapped.

(b) The details are as follows: